

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-356/PB/2019

IN THE MATTER OF:

M/s. Tuf Metallurgical Pvt. Ltd.

...PETITIONER

Vs.

M/s. Wadhwa Glass Processors Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:Mr. Bishwajit Dubey, Ms.
Radhika Bishwajit Dubey, Mr.
Kaustubh Rai, Advs.

For the Respondent/Corporate Debtor

:Mr. Saswat K. Acharya, Mr.
Ashutosh Khemani, PCS

ORDER

Heard the Ld. Counsel on behalf of the Financial Creditor and Heard the Ld. Counsel on behalf of the Corporate Debtor in part. For continuation of the argument, list the matter on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)